

MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a). It is estimated that the value of electronics production during 1987-88 would be about Rs. 5285 crores.

(b) and (c). There are about 2500 companies producing various electronic items. A number of items are produced for which initially foreign collaboration was granted. It is difficult to bifurcate electronics production between production based on indigenous and imported technology.

(d) The payment for imported technology is governed by the guidelines for foreign collaboration laid down by the Government (Ministry of Industry).

Voluntary retirement of All India and Civil Services Officials

8617. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state :

(a) the number of members of All India and Central Services who have been allowed voluntary retirement, since the inception of the rule, service-wise and cadre-wise;

(b) the number of officers in each service whose applications are under considerations; and

(c) the number of such officers who have not been allowed voluntary retirement so far ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). The members of the All India Services who seek voluntary retirement are required to apply to the State Governments on whose cadre they are borne.

In the case of the Central Services, the application is to be sent to the respective cadre authorities.

Information in regard to members of All India Services and Central Services who have been allowed voluntary retirement is not centrally maintained.

Backward Districts in the Country

8618. PROF. P. J. KURIEN : Will the Minister of PLANNING be pleased to state :

(a) whether the norms of backwardness of districts are being changed;

(b) if so, the details thereof;

(c) the total number of backward districts in the country at present; and

(d) the details of the special allocations being made to remove the backwardness of backward districts in Kerala ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI) : (a) to (d). There are a few Special Area Programmes, like Drought Prone Area Development Programme, Desert Development Programme, Tribal Sub-Plan etc. under which for specific purpose or specific category of people; special assistance is provided in selected districts/parts of districts. However, districts lagging in Development are specifically characterised as Industrially backward districts. Under this scheme, operative till 31.3.1988, there were 200 Industrially Backward districts. In Kerala there were seven districts.

Anti-Malarial drug plant

8619. SHRI S. B. SIDNAL :
SHRI G. S. BASAVARAJU :
SHRIMATI USHA
CHOUDHARI :
SHRI CHINTAMANI JENA :
SHRI MOHANBHAI PATEL :
SHRI A. J. V. B.
MAHESHWARA RAO :

Will the PRIME MINISTER be pleased to state :

(a) whether the Central Institute of Medicinal and Aromatic Plants (CIMAP) has developed technology to grow an anti-malarial drug plant;

(b) the total amount spent on this account;

(c) to what extent the drug so produced has proved to be effective against malaria; and

(d) the time by which this drug is likely to be made available in the market ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) Central Institute of Medicinal and Aromatic Plants (CIMAP) has introduced a chinese antimalarial drug plant *artemisia annua* commonly known as "Quinghaosu" in the Kashmir Valley.

(b) An amount of about Rs. 3 lacs has so far been spent on this account.

(c) Artemisinin present in the *Artemisia annua* is reported in the international medical literature to be effective against malaria caused by Chloroquine resistant malarial parasites and cerebral malaria. However, the effectiveness of the drug under Indian conditions is being verified by the Central Drug Research Institute, Lucknow.

(d) The marketability of the drug would depend upon the success of clinical trials being carried out at the Institute.

Residential Schools for SCs/STs.

8620. SHRI R. M. BHOYE : Will the Minister of WELFARE be pleased to state :

(a) whether there is a demand to open additional residential schools for Scheduled Caste and Schedule Tribe students in the country; and

(b) if so, the programme chalked out by Government in this regard for implementation in 1987-88 and the provision made or proposed to be made in this regard in the remaining period of the Seventh Five Year Plan ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON) : (a) Suggestions have been made by certain quarters to open more residential schools for Scheduled Caste and Scheduled Tribe children in the country.

(b) Construction of residential schools has been undertaken by some State Government as a State sector scheme. Part of the Special Central Assistance given to the States is also being used for construction of residential schools especially for Primitive Tribes. There is, however, no Central Sector/Centrally sponsored construction of residential schools for Scheduled Castes/Scheduled Tribes.

Representation in the Minorities Commission

8621. SHRI V. S. KRISHNA IYER : Will the Minister of WELFARE be pleased to state :

(a) whether there is no Anglo-Indian representative in the Minorities Commission; and

(b) if so, whether Government propose to nominate a representative of Anglo-Indian community in the Minorities Commission?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) : (a) and (b). The Minorities Commission comprises representatives from religious minorities at the national level. Hence, the question of nominating a representative of Anglo Indians on the Minorities Commission does not arise.